

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 190 of 2013 &
IA No. 258, 259 & 260 of 2013
&
Appeal No. 191 of 2013 &
IA Nos. 261, 262, 263 & 264 of 2013**

Dated : 25th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 190 of 2013 &
IA No. 258, 259 & 260 of 2013**

M/s Sree Rangaraaj Ispat Industries Pvt. Ltd. ...Appellant(s)

Versus

Tamil Nadu Electricity Board & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. A.R.L. Sundaresan, Sr. Adv.

Counsel for the Respondent(s): Mr. S. Vallinayagam

**Appeal No. 191 of 2013 &
IA Nos. 261, 262, 263 & 264 of 2013**

M/s Sree Rangaraaj Ispat Industries Pvt. Ltd. ...Appellant(s)

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Counsel for the Appellant(s): Mr. A.R.L. Sundaresan, Sr. Adv.

Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

The learned Senior Counsel appearing for the Appellant has argued the matter in Appeal No. 190 of 2013 for some time.

Post the matter for further submissions on **17.12.2013.**

(RakeshNath)
Technical Member
Ts/vs

(Justice M. KarpagaVinayagam)
Chairperson